

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167/2014/7482/A

From:- Shri R.A. Tapadar
Officer on Special Duty
Gauhati High Court, Guwahati &
Joint Director (Officiating)
Judicial Academy, Assam

To
**The Registrar General
High Court of Madras
Chennai- 600 104**

Dated- Guwahati, the 15th November, 2014

Sub:- **Nominations for International Conference on the "Emerging Trends in Intellectual Property Regime", scheduled to be held on the 19th, 20th & 21st December, 2014 at the Le Royal Meridien Hotel, Chennai.**

Ref. Your letter vide ROC No. 3400/JA-Trg/2014, dated 07.11.2014

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati, has been pleased to **nominate Hon'ble Mr. Justice Hrishikesh Roy, Judge, Gauhati High Court, Guwahati**, to participate in the aforesaid International Conference, organized by the Hon'ble High Court of Madras and the Tamil Nadu State Judicial Academy, **scheduled to be held at the Le Royal Meridien Hotel, Chennai on the 19th, 20th & 21st December, 2014**. The contact details of His Lordship is given below as per the prescribed format-

Name : Justice Hrishikesh Roy,
Judge, Gauhati High Court, Guwahati.
Mobile Number : 094350-40196
e-mail Id. : hrishikeshroy@rediffmail.com

I am further to inform you that Hon'ble the High Court has been pleased to **nominate Shri Ajit Barthakur, District & Sessions Judge, Sonitpur, Tezpur (Assam) and Shri Mir Alfaz Ali, District & Sessions Judge, Kamrup (Metro), Guwahati (Assam) to attend the aforesaid Conference**. The contact details of those two officers are also given below as per the prescribed format-

Sl. No.	Name and Designation	Mobile Number	Phone Number (Land line)	e-mail id
1.	Shri Ajit Barthakur, District & Sessions Judge, Sonitpur, Tezpur	098641-50185	03712-231601/ 232915	ajitbarthakur@indianjudiciary.gov.in
2.	Shri Mir Alfaz Ali, District & Sessions Judge, Kamrup (Metro), Guwahati	094350-94903	0361-2540110 / 2603447	alimiralfaz@gmail.com

This is for favour of your kind information and necessary action.

Thanking you,

Yours faithfully


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. **HC.VII-167/2014/7483 - 7497/A** dated 15.11.2014

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. **The Director, Tamil Nadu State Judicial Academy, No. 30/95, P.S.K.R. Salai, Raja Annamalaipuram, Chennai- 600028.**
3. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

5. **Shri Ajit Barthakur, District & Sessions Judge, Sonitpur, Tezpur.**
6. **Shri Mir Alfaz Ali, District & Sessions Judge, Kamrup (Metro), Guwahati**

It is to be informed that the Tamil Nadu State Judicial Academy will make necessary arrangement for the lodging, boarding and local conveyance of the nominated Hon'ble High Court Judge and District Judges. For any clarification with regard to the lodging, boarding and local conveyance, the following officers / staff may be contacted-

Name & Designation	Mobile Number	Land Line Number (044)	Fax Number (044)
Mr. N. Sathish Kumar, Director, Tamil Nadu State Judicial Academy, Chennai	09443742931	24958596	24958595
Mr. S. Balakrishnan, Assist. Director, Tamil Nadu State Judicial Academy, Chennai	09842832635	24958598	24958595
Mrs. P. Shakila, Assistant Section Officer, Tamil Nadu State Judicial Academy, Chennai	09962062885	24958595	24958595
Mr. B. Wilson, Assistant Section Officer, Tamil Nadu State Judicial Academy, Chennai	09444284377	24958595	24958595

7. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Joint Registrar (Vig. / Judl. / PM & P), Gauhati High Court, Guwahati.
10. The Deputy Registrar, Protocol / Finance, Gauhati High Court, Guwahati.
11. The Administrative Officer, Judicial Academy, Assam.
12. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this letter in the official web site of the Gauhati High Court immediately.
13. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
14. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
15. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM